

proposal to set up an Industrial Development Centre in Satna. All the formalities in this regard have been completed. Therefore I would request the hon. Industry Minister to approve this proposal. In spite of the availability of all minerals including coal, steel etc., Madhya Pradesh is being neglected which is not a good thing. Therefore, I would request that the present Government should pay special attention towards it and more and more industries should be set up there so that people may get employment there. With these words, I conclude and thank you, sir, for giving me time to speak.

15.31 hrs.

COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS  
First Report

[English]

SHRIMATI BASAVA RAJESWARI  
(Bellary): Sir, I beg to move:

"That this House do agree with the First Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 11th April 1990."

MR. CHAIRMAN: The question is:

"That this House do agree with the First Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 11th April, 1990."

*The motion was adopted.*

15.32 hrs.

CONSTITUTION (AMENDMENT) BILL\*  
(Insertion of New Article 31)

[English]

SHRI SUDHIR GIRI (Contai): Sir, I beg to move for leave to introduce a Bill further to

amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI SUDHIR GIRI: Sir, I introduce the Bill.

15.33 hrs.

CONSTITUTION (AMENDMENT) BILL\*

(Insertion of New Articles 75A and  
164A)

[Translation]

SHRI SHANTILAL PURUSHOTTAM  
DAS PATEL (Godhra): Mr. Chairman, Sir, I beg to move that leave be granted to introduce a Bill further to amend the Constitution of India.

[English]

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

*The motion was adopted*

[Translation]

SHRI SHANTILAL PURUSHOTTAM  
DAS PATEL: Mr. Chairman, Sir, with your permission I introduce the Bill.